

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**R.P. No. 2 of 2014 in  
Appeal No. 165 of 2012**

**Dated : 26<sup>th</sup> May, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Powergrid Corporation of India Ltd. .... Appellant(s)  
Versus  
Central Electricity Regulatory  
Commission & Anr. .... Respondent(s)**

**Counsel for the Appellant(s): Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo**

**Counsel for the Respondent(s): Mr. K.S. Dhingra for R-1**

**ORDER**

Post the matter for further hearing on **30.05.2014.**

**(Rakesh Nath)  
Technical Member  
ts/js**

**(Justice M. Karpaga Vinayagam)  
Chairperson**